

NOTICE

Please take notice that Cr.A(DB)/234/1995(P) along with Cr.A(DB)/284/1995(P) shall be taken up by Hon'ble Division Bench comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sanjay Kumar Dwivedi in Court No.1 today i.e. on 18.10.2023 at 1:30 PM.

By Order,

Dated the 18th October, 2023
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)



HIGH COURT OF JHARKHAND, RANCHI
NOTIFIED CASES CAUSELIST For Wednesday The 18th October 2023
COURT NO. 1
DIVISION BENCH (BENCH ID-24922)
AT 1:30 PM
SRI SANJAYA KUMAR MISHRA, C.J.
SRI SANJAY KUMAR DWIVEDI, J.

Judgement

1	Cr.A(DB)/234/1995(P)	LEYAKAT SHEIKH AND ORS. VS STATE	ABUL KALAM MD. MUSTAQUE ALAM KALYAN SHANKAR KANTI KUMAR OJHA	SANAT KUMAR JHA RAKESH KUMAR PANKAJ KUMAR (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		
wt2	Cr.A(DB)/284/1995(P)	TAJAMUL SHEIKH VS STATE	RAJEEVA SHARMA SAURABH SHEKHAR	PANKAJ KUMAR (APP)
		CODE OF CRIMINAL PROCEDURE, 1973		